

[Print](#)**Defective Case Register from 2025-01-02 to 2025-01-02**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/53574/2024	ADV.	2025-01-02	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1.opy of order dtd.18/10/23 not filed.
2	D-BLAPL/39416/2024	SARAT KUMAR JENA	2025-01-02	1.P.R.No. 107/2024-25 not mentioned in Annexure-1.
3	D-WP(C)/54110/2024	ANIMA KUMARI DEI	2025-01-02	1. Age of the petitioner not mentioned in the cause title. 2.Hologram of Rs.50/-not paid.
4	D-WP(C)/55168/2024	DR. JITENDRA KUMAR LENKA	2025-01-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  welfare fund of Rs 50/ not paid in v.nama
5	D-WP(C)/54406/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
6	D-MACA/54386/2024	SARAT CHANDRA SWAIN	2025-01-02	1.Period of Delay 42 days delay. 2. Court Fee Of Rs 20000/- is payable not paid.
7	D-WP(C)/54538/2024	CHANDAN MISHRA	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Copy not served on S.C. (T)
8	D-WP(C)/54297/2024	DILIP KUMAR SAHU	2025-01-02	Deficit Court Fee RS 6/- not properly stamped in the writ petition.
9	D-CRLMC/38949/2024	MANORANJAN PADHY	2025-01-02	1. Date of F.I.R. and M.C. number not correctly furnished in para no.1.
10	D-BLAPL/39451/2024	RABINDRA PRASAD PATNAIK	2025-01-02	17-REFERENCE CERTIFICATE NOT FURNISHED.  1. As per index, Annexure-8 not described in the petition.2.Annexure-5-6-7 and 8 not properly page marked in Index, as per record.
11	D-WP(C)/54280/2024	SOUGAT DASH	2025-01-02	1.Annexure -4 is order dated 10 .09 2024 but in writ petition it is mentioned 19 .06 2024 against annexure -4 . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
12	D-ABLAPL/39329/2024	LINGARAJ SARANGI	2025-01-02	.Subject Code Not Furnished .
13	D-WP(C)/55171/2024	DR. JITENDRA KUMAR LENKA	2025-01-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  welfare fund of Rs 50/ not paid in v.nama
14	D-WP(C)/54393/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
15	D-CRLMC/39040/2024	JAYAKRISHNA MOHAPATRA	2025-01-02	3-AUTHENTICATION FEE IS DEFICIENT.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED.  1. Without stamp filed in V.nama. 2. Authentication fee Rs.3.30/- to be paid.
16	D-WP(C)/54107/2024	SK. KALIM UDDIN	2025-01-02	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  Date chart not alphabetically page marked.
17	D-BLAPL/39411/2024	BRAJA KISHOR PANDA	2025-01-02	As per standing order no-3 dated 9.7.2024 the name of Informant shall not be mentioned.
18	D-WP(C)/54366/2024	PADMANAV BHUTIA	2025-01-02	1.Page nos.26-27 and 28 not neat and legible.2. Index not properly page marked.
19	D-WP(C)/54392/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
20	D-WP(C)/54621/2024	SUKANTA KUMAR NASYAK	2025-01-02	1-COURT FEE IS DEFICIENT.  C.Fee of Rs.18/-payble on the petition.Rs.6/-paid.DCF of Rs.12/- to be paid.
21	D-CMP/54770/2024	DEO KUMAR AJMERIA	2025-01-02	3-AUTHENTICATION FEE IS DEFICIENT.  A.Fee of Rs.3.30 not paid.
22	D-WP(C)/54278/2024	SOUGAT DASH	2025-01-02	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Annexure -4 is order dated 10 .09 2024 . but in writ petition it is mentioned order dated 19 .06 2024 against annexure -4 .
23	D-WP(C)/54349/2024	GOPABANDHU MISRA	2025-01-02	Annexure 4 and 5 alternative marked
24	D-ABLAPL/39409/2024	PRASANTA KUMAR NANDA	2025-01-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  BNSS not mentioned.
25	D-WP(C)/54067/2024	SOUMYA MISHRA	2025-01-02	Annexure-2 not attested .
26	D-ABLAPL/39470/2024	BIJAY KUMAR PARIDA	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. ABLAPL NO.5852/2023 in reference certificate not tally with FIR details. 2.page nos.12-16 and 19 are not neat .
27	D-WP(C)/54421/2024	MAHENDRA KUMAR SAHOO	2025-01-02	Page no 15 -17 and 18 not legible
28	D-BLAPL/39446/2024	PRAKASH KUMAR MISHRA	2025-01-02	Page no. 13 not properly scanned.
29	D-WP(C)/54282/2024	SOUGAT DASH	2025-01-02	1 .Annexure -4 is order dated 10 .09 2024 but in writ petition , it is mentioned 19 .06 2024 against annexure -4 . 2 . In declaration

				part name of deponent not correctly furnished . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
30	D-WP(C)/54056/2024	BIJAYA KUMAR NAYAK (3)	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-CRLMC/38888/2024	SANDIPAN MISHRA	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Synopsis and date chart not mentioned in index page. 2. Provision of law not correctly furnished. 3. Fathers/Husbands name not mentioned on petitioner no.4. 4. Certified copy of annex-1 not filed. 5 Page no. 26 not legible.
32	D-BLAPL/39457/2024	BIRAJA PRASAD NANDA	2025-01-02	True copy of rejection order filed but certified copy not filed.
33	D-WP(C)/54187/2024	SHAMBHU CHARAN NATH SHARMA	2025-01-02	NEAT COPY OF PAGE NO 7 TO BE FILED
34	D-WP(C)/54617/2024	CHANDAN MISHRA	2025-01-02	Receipt showing service of copy on S C Transport not filed.
35	D-CRLMC/5/2025	BHABANI SHANKAR DASPARIDA	2025-01-02	1.S.T. case number not correctly furnished in para no.10 and prayer of the petition.
36	D-WP(C)/54167/2024	KHIROD KUMAR SWAIN	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.Deficit court fee of Rs.115/ to be paid on cause title of writ petition
37	D-BLAPL/39405/2024	HRUDANANDA MOHAPATRA	2025-01-02	P.S number not tally with cause title and synopsis.
38	D-WP(C)/54272/2024	DILLIP KUMAR MOHAPATRA	2025-01-02	Page No.14_26_27 and 28 neat copy not filed.
39	D-WP(C)/55070/2024	BIRAJA PRASANNA DAS	2025-01-02	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  petitioner no -2 not executed in v.nama
40	D-BLAPL/39413/2024	RUDRA NARAYAN PARIJA	2025-01-02	As per Rejection order the P.S. No not tally with Dates and Events,Cause Title , Petition Page-3 and F.I.R.coppy
41	D-WP(C)/54115/2024	SWAYAMJIT ROUT	2025-01-02	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.mobile Phone Numbers Of All The Signing Advocates Not Indicated 3.Page no 18 and19 not neat and legible.
42	D-WP(C)/54281/2024	SOUGAT DASH	2025-01-02	1.Annexure -4 is order dated 10 .09 .2024 but it is mentioned order dated 19 .06 2024 in writ petition against annexure -4 . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
43	D-WP(C)/54568/2024	BISWABIJAYABAXI ACHARYA	2025-01-02	The name of the counsel in capital letters and enrollment numbers in last page of writ

				petition not furnished
44	D-WP(C)/54429/2024	MAHENDRA KUMAR SAHOO	2025-01-02	1.Page No.14 of Annexure-1 and Page No.15 of Annexure-2 are not legible.
45	D-WP(C)/54202/2024	PADMANAVA BHUTIA	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Page 26 to 28 not neat.2.H.C.B.A welfare fee not paid on vakalatanama.
46	D-WP(C)/54384/2024	PRASANTA KUMAR SATAPATHY	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED.  Reference certificate left blank .
47	D-RPFAM/54723/2024	BISWAJIT MOHAPATRA	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Good ground certificate not furnished.
48	D-CMAPL/54710/2024	BHABANI SANKAR TRIPATHY (1)	2025-01-02	Place it after filing of C.copy of dismissal order.
49	D-CRLMC/39004/2024	SURYAKANTA DWIBEDI	2025-01-02	.Subject Code Not Furnished .
50	D-CMP/54163/2024	RANJAN KUMAR NAYAK	2025-01-02	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER.  A.fee of Re.1.10p. be paid on anx1. (ii)Date of impugned order seems to be incorrectly furnished in Cause title.
51	D-MACA/54143/2024	DEBASISH PATNAIK	2025-01-02	Court Fee of Rs.13,000/ payable not paid.
52	D-WP(C)/54022/2024	DEEPAK RANJAN SUNDARAY	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY)  1.The name of the petitioners in synopsis is not correctly furnished. 2.Legible copy of 22 and 23 to be filed.
53	D-WP(C)/54291/2024	SOUGAT DASH	2025-01-02	Date mentioned under annexure-4 not tally with the avarment of the writ petition.
54	D-CRLMC/39064/2024	DHIRENDRA KUMAR MOHAPATRA	2025-01-02	1. Page nos.9 and 10 not legible
55	D-WP(C)/54401/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-WP(C)/54075/2024	PARSURAM MOHAPATRA	2025-01-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
57	D-WP(C)/54400/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

58	D-ABLAPL/39327/2024	LINGARAJ SARANGI	2025-01-02	.Subject Code Not Furnished .
59	D-BLAPL/39466/2024	BIDYALOK MOHAPATRA	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not paginated in Index.2. Paragraph no. not correctly furnished on declaration.
60	D-WP(C)/54279/2024	SOUGAT DASH	2025-01-02	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Annexure -4 is order dated 10 .09 2024 but in writ petition it is mentioned order dated 19 .06 2024 against annexure -4 .
61	D-WP(C)/54277/2024	SOUGAT DASH	2025-01-02	1. Annexure -4 is order dated 10 .09 2024 but itis mentioned order dated19 .06 .2024 in writ petition . 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
62	D-WP(C)/54677/2024	TRILOCHAN BARIK	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21-22-23-26 and 27 not neat.
63	D-WP(C)/54965/2024	TUSAR KUMAR MISHRA	2025-01-02	30-OTHER DEFECT (IF ANY) Deficit court fee of Rs.30/ to be paid on cause title of Writ petition.
64	D-WP(C)/54576/2024	CHANDAN MISHRA	2025-01-02	Receipt showing service of copy on SC Transport not filed.
65	D-WP(C)/54299/2024	DILIP KUMAR SAHU	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Deficit Court fee Rs 18/- to be paid in the Writ petition
66	D-WP(C)/54323/2024	PADMANAV BHUTIA	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) PAGE NOS.25 TO 27 NOT LEGIBLE NEAT.
67	D-BLAPL/39397/2024	BISWARANJAN DALAI	2025-01-02	1. As per petition in Para-3,Annexure-3 not filed.
68	D-WP(C)/54635/2024	SUKANTA KUMAE NAYAK	2025-01-02	Xerox attested copy of order under Annexure-9 filed, but c.copy there of not filed.
69	D-WP(C)/54365/2024	SUSANTA KUMAR TRIPATHY	2025-01-02	1.Name of the father of the petitioner no.6 not furnished in the cause title. 2.Subject Code Not Furnished .
70	D-ABLAPL/39334/2024	JIBAN RANJAN DASH	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
71	D-CMP/53017/2024	SITANSHU KUMAR DEY	2025-01-02	1.Age of petitioners and opposite party not furnished in cause title . 2 .In synopsis suit number furnished appears to be not correct
72	D-WP(C)/53922/2024	GOPABANDHU MISRA	2025-01-02	30-OTHER DEFECT (IF ANY)

				Legible copy of page Nos.58 to 60 to be filed.
73	D-WA/54512/2024	NIRANJAN PRASAD PATRA	2025-01-02	Put up for SR after filing of c.copy of impugned order
74	D-BLAPL/39467/2024	ATMAJIT MANMITH DAS	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.BLAPL Petition not properly page marked in Index.
75	D-MATA/54721/2024	BISWAJIT MOHAPATRA	2025-01-02	Good ground certificate not furnished . Name of the filing Adv. in capital letter with enrollment number not furnished in the appeal memo.
76	D-ABLAPL/39479/2024	SUSANTA KUMAR BARAL	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.16 and 17 are not neat. 2. As per index in annex.2,which page change sheet not reflected.
77	D-MACA/54050/2024	MAHITOSH SINHA	2025-01-02	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
78	D-WP(C)/54599/2024	CHANDAN MISHRA	2025-01-02	Copy not Served on Standing Counsel (Transport) Dept for OP No 1 and 2.
79	D-WP(C)/54880/2024	BRAJA MOHAN SARANGI	2025-01-02	Court fee Rs 12/- not properly stamped in V.nama.
80	D-WP(C)/54265/2024	SASWAT KUMAR ACHARYA	2025-01-02	Receipt Showing Serv.copy To ct not Filed.
81	D-WP(C)/54066/2024	MANOJ KUMAR MOHANTY (2)	2025-01-02	.Subject Code incorrectly Mentioned
82	D-WP(C)/54288/2024	SOUGAT DASH	2025-01-02	Date mentioned under annexure-4 not tally with the avarment of the writ petition.
83	D-WP(C)/54404/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
84	D-ABLAPL/39445/2024	ANANTA NARAYAN PATTANAYAK	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
85	D-WP(C)/54273/2024	SAYANTAN PANDA	2025-01-02	Court Fee payable to Rs 144/-,paid Rs.6/- and to be paid Rs138/- and Rs 178/- to be paid in v.nama.
86	D-WP(C)/54779/2024	SANTOSH KUMAR SWAIN	2025-01-02	30-OTHER DEFECT (IF ANY) 1.I.A. is not completely page marked. 2.Annexure-6 is not page marked.
87	D-WP(C)/54394/2024	PRAKASH KUMAR MISHRA	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page no 15 and 16 are not neat and legible
88	D-ABLAPL/39444/2024	NIRANJAN PANDA	2025-01-02	Name of the trial court not correct in synopsis.
89	D-WP(C)/54269/2024	SASWAT KUMAR ACHARYA	2025-01-02	Receipt Showing Serv.copy To ct not Filed

90	D-WP(C)/53914/2024	DR. BINODA KUMAR MISHRA	2025-01-02	O.H.C (p.I.L)Rules 8 not complied .
91	D-WP(C)/53910/2024	ALOK KUMAR MOHAPATRA	2025-01-02	30-OTHER DEFECT (IF ANY) 1.Pravati Mallik, the petitioner No.3 has not executed vakaltnama. 2.Sabitri mallik, who is not a party to this writ petition, has executed vakaltnama. 3.Synopsis and date charts are not alphabetically paginated. 4.The name of the petitioners in synopsis, date charts and affidavit are not correctly furnished.
92	D-WP(C)/54178/2024	BASUDEV BARIK	2025-01-02	Date mentioned at page-30 under Annexure-8 series and averment of writ petition does not tally with book marks index and index of writ petition
93	D-WP(C)/54527/2024	CHANDAN MISHRA	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Copy not served on S.C. (T)
94	D-WP(C)/53872/2024	ABHILASH MISHRA	2025-01-02	Age of the Petitioner No 6_ 8 and 22 not mentioned in the body of the cause title.
95	D-WP(C)/54026/2024	BIBHU PRASAD MISHRA	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 30-OTHER DEFECT (IF ANY) Paragraphs of writ petition not correctly numbered.
96	D-BLAPL/39259/2024	NITYANANDA MOHAPATRA	2025-01-02	Age of the second petiton not mentioned in the cause title and Rejection order.
97	D-WP(C)/54118/2024	SWAYAMJIT ROUT	2025-01-02	1.detail address of the petitioner not furnished in the cause title.2.index not signed by the filing advocate.3. page no 21_ 23 and 24 not neat and legible. 4.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
98	D-CRLMC/39039/2024	KOUSIK ANANDA GURU	2025-01-02	1. Age of the petitioner in cause title not tally with affidavit.
99	D-ABLAPL/18/2025	SAIBRATA RATH	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 79 to 83 not neat and legible.
100	D-WP(C)/54347/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-RVWPET/54773/2024	PRAFULLA KUMAR KAR	2025-01-02	Status of the party not furnished
102	D-WP(C)/54593/2024	NARAYAN PRASAD PARIJA	2025-01-02	Legible copy of Annexure 4. 6 and Page No 24 and 26 under Annexure 3 to be filed.
103	D-WP(C)/53945/2024	RAMESH CHANDRA BEHERA	2025-01-02	30-OTHER DEFECT (IF ANY) 1.The name of the father and complete address of the petitioner No.4 not furnished. 2.Deficit court fee of Rs.10/ to be paid on cause title of writ petition.

104	D-WP(C)/54228/2024	DILLIP KUMAR MOHAPATRA	2025-01-02	page 12-34-36 not legible
105	D-BLAPL/39429/2024	SIDDHARTH GOUTAM DAS	2025-01-02	14-NOT PROPERLY INDEXED. A and B not mentioned in index.
106	D-MATA/54579/2024	PRABHAS CHANDRA PANDA	2025-01-02	1. Period of Delay 29 days.
107	D-RPFAM/54702/2024	AMLAN SHAKTI PAUL	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 44 days. 2. Good ground certificate not furnished.
108	D-WP(C)/54316/2024	MAHENDRA KUMAR SAHOO	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED PAGE NO. 13 NOT LEGIBLE
109	D-WP(C)/54559/2024	CHANDAN MISHRA	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Copy not served on S.C. (T)
110	D-WP(C)/55170/2024	GYANENDRA KUMAR TRIPATHY	2025-01-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
111	D-WP(C)/54104/2024	KOUSIK ANANDA GURU	2025-01-02	NEAT COPY OF PAGE NO 21 TO BE FILED
112	D-ABLAPL/39417/2024	LINGARAJ SARANGI	2025-01-02	1.Legible copy of annexure not page marked.Page marking not correct in Book mark. 2..Receipt Showing Serv.copy To Vigilance not Filed.
113	D-WP(C)/54304/2024	PRASANNA KUMAR PARHI	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
114	D-WP(C)/54258/2024	LALIT KUMAR MAHARANA	2025-01-02	Pages 93. 95. and 96 are not legible
115	D-ABLAPL/39333/2024	SATYABRATA DASH	2025-01-02	Age of the petitioner not tally with cause title and affidavit.PS case number not tally with cause title and FIR copy.
116	D-CONTC/53433/2024	AMIT KUMAR NATH	2025-01-02	1. Period of Delay 279 Days 2.Hologram Of Rs.50/- Not Paid On V>Nama
117	D-WP(C)/54379/2024	DEEPAK RANJAN PARIDA	2025-01-02	1.Affidavit is not proper since Sl.no.2 appears to be wrong.
118	D-CONTC/53345/2024	ADV.	2025-01-02	1. Period of Delay 391 days
119	D-WP(C)/54313/2024	DILIP KUMAR SAHU	2025-01-02	PAGE NOS. 26 TO 28 NOT LEGIBLE and NEAT
120	D-WP(C)/54199/2024	GOPAL KRUSHNA NANDA	2025-01-02	Annex.7 has been typed as annex.6 at para 8 and annex.8 has been typed as annex.7 at para 10 of the petition.
121	D-WP(C)/54447/2024	AMIYA KUMAR CHHATOI	2025-01-02	Page Nos 31-66-68 are not neat.
122	D-WP(C)/54232/2024	PRAKASH KUMAR MISHRA	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

123	D-WP(C)/54555/2024	KHAN MAHMOODUL HASAN NIAMATI	2025-01-02	Synopsis and date charts are not alphabetically paginated.
124	D-WP(C)/54511/2024	GOPINATH MISHRA	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/54519/2024	SARADA DASH	2025-01-02	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
126	D-WP(C)/54565/2024	CHANDAN MISHRA	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Copy not served on S.C. (T)
127	D-WP(C)/54274/2024	SHASHI BHUSAN JENA	2025-01-02	Annexure -6 is not neat copy
128	D-WP(C)/54080/2024	PABITRA KUMAR BEHERA	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.DATE CHARTS NOT FILED AND ALSO NOT MARKED IN INDEX.2.The name of the counsel in capital numbers and enrollment number in last page of writ petition not furnished.
129	D-WP(C)/54208/2024	PADMANAV BHUTIA	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Page 26 to 28 not neat.2.H.C.B.A welfare fee not paid.
130	D-WP(C)/54289/2024	DILLIP KUMAR RAY	2025-01-02	1. Address of the opposite party no 5 not mentioned in the cause title.2. Page no 9 not in serial.3.In declaration the paragraphs no not correctly mentioned.4.page no 33 not neat and legible. 5..mobile Phone Numbers Of All The Signing Advocates Not Indicated
131	D-CRLMC/39017/2024	SANJAYA NARAYAN SAHOO	2025-01-02	Provision of law not correctly furnished in cause title, Synopsis and para no.1.
132	D-BLAPL/39395/2024	SUDHASHREE PASAYAT	2025-01-02	Rejection order No.38(B) of 2023 under Annexure-3 not tally with cause title.
133	D-BLAPL/39468/2024	BIDYALOK MOHAPATRA	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Paragraph no. not correctly furnished on declaration. 3. Occupation of the deponent on affidavit not furnished.4 BLAPL Petition not page marked on the file.
134	D-WP(C)/54116/2024	SUDHANSHU SEKHAR PRATAP	2025-01-02	1. paragraphs no not correctly mentioned in the writ petition .paragraph-9 repeated twice.2. in declaration paragraphs not correctly mentioned.
135	D-WP(C)/54590/2024	CHANDAN MISHRA	2025-01-02	Copy not served on Standing counsel (Transport Dept)

136	D-CRLMC/38968/2024	SARFARAZ AHMED	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the respondent nos. 2 and 3 not furnished in the cause title.
137	D-BLAPL/39478/2024	SUJIT KUMAR DAS	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph nos.8-9 and 10 filed a twice in the petition.2.Paragraph no. not correctly furnished on declaration.
138	D-WP(C)/54618/2024	PRAMOD KUMAR JENA	2025-01-02	Page 21 not neat.
139	D-ABLAPL/22/2025	JAGABANDHU SAHU	2025-01-02	1. Page no.16 not neat and legible.
140	D-WP(C)/54193/2024	SUSANTA KUMAR LENKA	2025-01-02	NEAT COPY OF PAGE NO 79. 80 AND 81 TO BE FILED
141	D-WP(C)/54290/2024	SOUGAT DASH	2025-01-02	Date mentioned under annexure -4 not tally with the avarment of the writ petition.
142	D-CRLMA/33658/2024	ADV.	2025-01-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Vakalatnama not filed. 2..Receipt Showing Serv.copy To Ag not Filed.
143	D-WP(C)/54405/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
144	D-WP(C)/54252/2024	SATYAJIT SAMAL	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Index and Annexures are not correctly page marked. Annexures 2, 4 to 7 not filed.
145	D-ABLAPL/39325/2024	LINGARAJ SARANGI	2025-01-02	.Subject Code Not Furnished .
146	D-WP(C)/54581/2024	KIRTAN DANG	2025-01-02	Date of representation(Annex.3) not tally as mentioned in the index and petition.
147	D-WP(C)/54322/2024	MAHENDRA KUMAR SAHOO	2025-01-02	30-OTHER DEFECT (IF ANY) PAGING OF SYNOPSIS AND DATE CHART BE OMITTED.
148	D-CMP/54504/2024	DIPTI RANJAN MOHAPATRA	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED (i) Neat page no.37 be filed. (ii)No affidavit made on behalf of co- petitioner.

				(iii)Certified copy of order under anx.2 be filed.
149	D-WP(C)/54523/2024	BIKRAM KUMAR BEHERA	2025-01-02	1.Age of ops. 3to5 not furnished . 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
150	D-WP(C)/54391/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D-WP(C)/54948/2024	SUBHADUTTA ROUTRAY	2025-01-02	NEAT COPY OF PAGE NO 24_27 AND 28 TO BE FILED
152	D-WP(C)/54638/2024	ADHIRAJ MOHANTY	2025-01-02	1.A.fee of Rs.1.10p not paid on c.copy of Annexure-1.2.I.A is not correctly page marked.
153	D-WP(C)/54268/2024	SHASHI BHUSAN JENA	2025-01-02	Page No. 16_17 and 22 to 26 neat copy not filed.
154	D-WP(C)/54640/2024	BASUDEV BARIK	2025-01-02	Or.dtd.24918 mentioned in the index under annex.7 not in annex.7 as annexed.
155	D-WP(C)/53911/2024	PRASANTA KUMAR PANDA	2025-01-02	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  C.fee of Rs 12/- to be paid . Advocate welfare fee of Rs 50 /- to be paid .
156	D-MACA/51818/2024	G.P.DUTTA	2025-01-02	1.Period of Delay 737 days delay.
157	D-WP(C)/54044/2024	LAKSHMAN MISHRA	2025-01-02	30-OTHER DEFECT (IF ANY)  1-Date mentioned under Annexure 8 not tally with the book mark Index and index of the W. P.
158	D-WP(C)/54622/2024	CHANDAN MISHRA	2025-01-02	Receipt showing service of copy on S C Transport not filed.
159	D-WP(C)/55054/2024	KSHIROD KUMAR SAHOO	2025-01-02	1. Annexure 2 not marked at page 24. 2.Receipt Showing Serv.copy To ct not Filed.
160	D-WP(C)/54594/2024	CHANDAN MISHRA	2025-01-02	Copy not served on standing counsel (Transport)
161	D-BLAPL/39469/2024	BIDYALOK MOHAPATRA	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Declaration of deponent,occupation ,counsel not fill up identification . in the affidavit.
162	D-ABLAPL/39381/2024	AMAR KUMAR MOHANTY	2025-01-02	14-NOT PROPERLY INDEXED.  Not properly page marked.
163	D-WP(C)/54283/2024	SOUGAT DASH	2025-01-02	1.mobile Phone Numbers Of All The Signing Advocates Not Indicated 2.Annexure -4 is order dated 10 .09 2024 but in writ petition it is mentioned 19 .06 2024 against annexure -4
164	D-ABLAPL/39359/2024	AKSHAYA KUMAR SAHOO	2025-01-02	20-VERNACULAR CERTIFICATE NOT FURNISHED.
165	D-CRLREV/4/2025	BHABANI SHANKAR DASPARIDA	2025-01-02	Prayer not Proper

166	D-WP(C)/54397/2024	MAHENDRA KUMAR SAHOO	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.Page no.17 to 20 are not neat and legible.
167	D-MACA/54102/2024	ADAM ALI KHAN	2025-01-02	1. Period of Delay 92 days
168	D-WP(C)/54049/2024	KALI PRASAD MOHANTY	2025-01-02	30-OTHER DEFECT (IF ANY)  1.Synopsis and date charts are not alphabetically paginated. 2.Authorization with regard to swear the affidavit on behalf of another petitioner not furnished. 3.I.A. is not completely page marked.
169	D-WP(C)/54122/2024	SWAYAMJIT ROUT	2025-01-02	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2.Vernacular Certificate Not Furnished. 3. Annexure 6 not available as per index and avarment of the writ petition.
170	D-WP(C)/54629/2024	ALOK KUMAR DAS	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Declaration left blank .
171	D-RPFAM/54647/2024	DURGA PRASANNA MISHRA	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Good ground certificate not furnished.
172	D-BLAPL/39408/2024	PRASANTA KUMAR NANDA	2025-01-02	P.S.No mentioned in Petition Page-2 Para-1 not tally with Cause Title,F.I.R. and Prayer.
173	D-WP(C)/54367/2024	DEEPAK RANJAN PARIDA	2025-01-02	1.Affidavit is not proper since sl.no.2 appears to be wrong.
174	D-WP(C)/54549/2024	CHANDAN MISHRA	2025-01-02	1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2. Copy not served on S.C. (T)
175	D-WA/54350/2024	PRINCE PATNAIK	2025-01-02	In index and book mark of annexure -1 in place of frame work it is written framework
176	D-BLAPL/39477/2024	DEBASNAN DAS	2025-01-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Synopsis and List of Dates not properly page marked in Index. 2. Date of rejection order under ANNEXURE-2 not tally with para-6 of the petition.3. Name of the Lower Pending Court in rejection order not mentioned in the cause title.
177	D-CRLMC/38997/2024	PRANAYA KUMAR MAHARAJ	2025-01-02	14-NOT PROPERLY INDEXED.
178	D-WP(C)/54114/2024	SATYA SMRUTI MOHANTY	2025-01-02	1.A.Fee of Rs.3.30 not paid.2.Date mentioned under annexure-2 and 6 not tally

				with the Book mark index,index and avarment of the writ petition.
179	D-WP(C)/54271/2024	SHASHI BHUSAN JENA	2025-01-02	Page No.16_17 and 22 to 26 neat copy not filed
180	D-ABLAPL/39387/2024	ANANTA NARAYAN PATTANAYAK	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Name of Petitioner not correctly mentioned in Affidavit.
181	D-WP(C)/54453/2024	PRASANTA KUMAR SAHOO	2025-01-02	1. Page Nos 44 and 45 are not neat. 2. Petitioner Nos2(f) and 3(a) have not executed the V. Nama
182	D-BLAPL/38802/2024	GOPAL KRUSHNA MOHANTY	2025-01-02	As per standing order no-3 dated-9.7.2024 the name of informant shall not be mentioned in the petition
183	D-BLAPL/39422/2024	SOUBHAGYA KUMAR DASH	2025-01-02	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. G.R.Case No. 294/2022 in rejection order under Annexure-2 not mentioned in the cause title.2. Annexure-3 not mentioned in the rejection order.
184	D-WP(C)/54892/2024	KSHIROD KUMAR SAHOO	2025-01-02	.Receipt Showing Serv.copy To ct not Filed.
185	D-FAO/50177/2024	SURENDRA KUMAR SAHOO	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 1791 days delay
186	D-ABLAPL/39464/2024	BHARAT JALLI	2025-01-02	As per index annex.2 and 3 not reflected in the petition.
187	D-MACA/54149/2024	DEBASISH PATNAIK	2025-01-02	1-COURT FEE IS DEFICIENT. 1. Period of Delay 161 days. 2. Court Fee of Rs. 7,500/ payable not paid. 3. year of delivery date not correctly furnished in judgement.
188	D-WP(C)/57/2025	BIPLABA P.B. BAHALI	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page No. 46 not filed.
189	D-WP(C)/54580/2024	CHANDAN MISHRA	2025-01-02	Receipt showing service of copy on S.C Transport not filed.
190	D-WP(C)/54444/2024	ASHOK KUMAR SAHOO	2025-01-02	Annexures are not properly page marked in the index.
191	D-WP(C)/54171/2024	SMITA RANJAN PATNAIK	2025-01-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned at page-33 under Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition.
192	D-WP(C)/54536/2024	MANMAYA KUMAR DASH	2025-01-02	30-OTHER DEFECT (IF ANY) Serial number of the opp.parties is not correctly mentioned after opp.party No.11

193	D-WP(C)/54377/2024	DEEPAK RANJAN PARIDA	2025-01-02	1.Affidavit is not proper since sl.no.2 appears to be wrong.
194	D-WP(C)/54381/2024	HEMANTA KUMAR MOHANTA	2025-01-02	1. Age and designation of ops. 3 to 18 not furnished 2.Subject Code Not Furnished ..
195	D-WP(C)/54407/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
196	D-WP(C)/54084/2024	ADYASIDHI MISHRA	2025-01-02	.Receipt Showing Serv.copy To cg not Filed.
197	D-CONTC/53441/2024	AMIT KUMAR NATH	2025-01-02	1.Period of Delay 370 days
198	D-WP(C)/54024/2024	DEEPAK RANJAN SUNDARAY	2025-01-02	30-OTHER DEFECT (IF ANY) Annexure-3 in book marks index and index of writ petition not correctly page marked.
199	D-CRLMC/38939/2024	DEEPAK KUMAR SAMANTARAY	2025-01-02	1. PS case number not correctly furnished in line no.9 of page no.6.
200	D-WP(C)/54284/2024	SOUGAT DASH	2025-01-02	1 .Annexure -4 is order dated 10 .09 .2024 but in writ petition it is mentioned 19 .06 .2024 against annexure 4 . 2 Piot no .5769(p) is 0.023 dec . and plot no .5770 (p) is 0.019 dec .In total it comes to 0.042 dec . but it is mentioned in paragraph 4 and 5 of writ petition total area 0.021 dec 3..mobile Phone Numbers Of All The Signing Advocates Not Indicated
201	D-WP(C)/54191/2024	MANOJ OJHA	2025-01-02	NEAT COPY OF PAGE NO 9 TO BE FILED
202	D-CRLMC/39062/2024	SANJAY KUMAR DAS	2025-01-02	1. Certified copy of annex-1 not filed. 2.Page no.12 not legible.
203	D-WP(C)/54068/2024	BHUBANESWAR DASH	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Xerox attested copy of order under Annexure-5 filed, but c.copy there of not filed
204	D-ABLAPL/39442/2024	BISWARANJAN DALAI	2025-01-02	1. As per index anex.2 not reflected but furnished in para.2 of petition.
205	D-BLAPL/13/2025	SUCHIT KUMAR NAYAK	2025-01-02	Annexure-1 not properly page marked..Jail authority sign.in V>Nama without seal.
206	D-WA/53622/2024	HEMANT KUMAR MUND	2025-01-02	1. Period of Delay 25 days delay. 2. Correction the Page mark as per petition copy in index.
207	D-WP(C)/54409/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
208	D-WP(C)/55173/2024	JAYDEEP PAL	2025-01-02	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. welfare fund of Rs 50/ and c,fees 0f Rs 2/ not paid in v.nama.

209	D-WP(C)/54077/2024	DEEPAK RANJAN SUNDARAY	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
210	D-WP(C)/54654/2024	GOPAL CHARAN MOHANTY	2025-01-02	Page 23 not legible.
211	D-CMP/54499/2024	BIBEKANANDA BHUYAN	2025-01-02	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat page nos.23 25 27 32 and 34 be filed.
212	D-WP(C)/54108/2024	DR. SIMANCHALLA RANJIT	2025-01-02	Synopsis and date chart not marked in the index
213	D-ABLAPL/39396/2024	SATYA NARAYAN MISHRA 4	2025-01-02	Page no. 12 and 13 not properly scanned.
214	D-WP(C)/54395/2024	JYOTI RANJAN KAR	2025-01-02	1.Age of the petitioner no. 9 and 10 are not furnished in writ petition.2.Paragraph serial no.are not correctly furnished in writ petition and affidavit .3.Page no.17 to 18_ 36 and 56 are not neat and legible.
215	D-BLAPL/39447/2024	AMLAN SHAKTI PAUL	2025-01-02	Page no. 13 not neat.
216	D-ABLAPL/39428/2024	BISWAJIT NAYAK	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
217	D-WP(C)/54408/2024	MAHENDRA KUMAR SAHOO	2025-01-02	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
218	D-WP(C)/54161/2024	BHUBANESWAR DASH	2025-01-02	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Xerox attested copy of order under Annexure-3 filed, but c.copy there of not filed.
219	D-BLAPL/39461/2024	BIDYALOK MOHAPATRA	2025-01-02	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not properly declared relation , authorized to swear affidavit on behalf of and identification by the counsel not furnished name left blank.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 02-01-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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